

**MOTION FOR ELECTION TO CENTRAL SILK BOARD**

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT AND THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): Sir, I move the following Motion:—

“That in pursuance of clause (c) of sub-section (3) of Section 4 of the Central Silk Board Act, 1948 (LXI of 1948), read with sub-rule (2) of Rule 5 of the Central Silk Board Rules, 1955, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Central Silk Board to fill up the vacancy caused due to the resignation of Shri Neeraj Shekhar from the membership of Rajya Sabha w.e.f. 15th July, 2019.”

*The question was put and the motion was adopted.*

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**STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION****Re. Unstarred Question No. 1807 answered on 9th July, 2019**

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं “एक्यूट इंसेफेलाइटिस सिंड्रोम” (चमकी बुखार) से “बच्चों की मृत्यु” के संबंध में 9 जुलाई, 2019 को राज्य सभा में अतारंकित प्रश्न 1807 के दिए गए उत्तर के संशोधनार्थ एक विवरण (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

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**VALEDICTORY REMARKS**

MR. CHAIRMAN: Hon. Prime Minister, Shri Narendrabhai Modi, hon. Leader of the House, Shri Thaawarchand Gehlot, hon. Leader of the Opposition, Shri Ghulam Nabi Azad, leaders of various political parties and hon. Members, as the 249th Session of Rajya Sabha concludes today, as the Chairman of this august House, I owe to you all and the people of the country a brief account of the performance of the House over the last 35 sittings.

All of you may recall that on the last day of the previous Session which was the last before the General Elections held this year, I submitted a report to the people on the 13th February this year on the functioning of this House over the last five years from 2014 to 2019. While doing so, I shared my anguish over 40 per cent of the precious time of the House lost on account of disruptions. I also